## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:4966 ANSWERED ON:09.12.2010 GRANT IN AID FOR FPI Panda Shri Baijayant;Pradhan Shri Nityananda

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to give priority to women, Self Help Groups (SHGs) and farmers for providing grants-in-aid in setting up food processing enterprises;
- (b) if so, the details of States identified for grant of preferential treatment under the above project;
- (c) whether instances of denial of financial aid to the farmers and Women SHGs by PSU/Banks in various States including Orissa have been reported; and
- (d) if so, the details thereof and the corrective action taken in the matter?

## **Answer**

## THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

- (a): Yes, Sir. The guidelines of the Ministry for the Scheme of setting up of food processing industries clearly mentions that the sanctions under the Scheme to Women, SC/ST should be given priority. It has further been decided that Self- Help Groups (SHGs) and Farmer Associations/ Organisations should also be given priority under the Scheme.
- (b): Various concerned Ministries of Government of India have been requested to promote Self Help Groups (SHGs) by way of linking them with assistance provided by Ministry of Food Processing Industries under Scheme of Technology Upgradation / Establishment / Modernization of Food Processing Industries.

In all the Investor Meets, Bankers meetings and review meetings of State Nodal Agencies held by the Ministry from time to time, special emphasis is given to promote SHGs, Women and Farmer Associations/ Organisations to avail the benefits under the Scheme of Technology Upgradation / Establishment/ Modernization of Food Processing Industries.

- (c): No, Sir.
- (d): Does not arise.